

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No.             | Purpose     | Sec                    | Name of Petitioner   | Petitioner Advocate    | Name of Respondent                      | Respondent Advocate |
|-----------------------|-------------|------------------------|----------------------|------------------------|---|---------------------|
| CP(IB) No. 50/BB/2020 | For hearing | Sec 9 of I&B code 2013 | Chryso India Pvt Ltd | VIS Legis Law Practice | Sri Chowdeshwari Concrete India Pvt Ltd |                     |

ADVOCATE FOR PETITIONER/s: \_\_\_\_\_

ADVOCATE FOR RESPONDENT/s:

(Gnanesh. H. Kempanna)

**ORDER**

Heard Mr.Gnanesh.H.Kempanna, learned Counsel for the Respondent and none appeared for the Petitioner.

The learned Counsel for the Respondent requests time to file the statement of objections.Post the case on **17.04.2020**

In view of the notice dated 15.03.2020 issued by the Registry of NCLT, New Delhi, the case is being adjourned as one of the party is being absent/made request for adjournment. However both the parties are at liberty to make a mention to take up the matter by way of a letter to the Registrar requesting the Tribunal to take up the case for hearing any date before 27.03.2020 if there is any urgency.

  
**MEMBER (T)**

  
**MEMBER (J)**